

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 6548/2015

DEEPANK GUPTA Petitioner(s)

VERSUS

STATE OF UP AND ORS Respondent(s)
(with office report)

WITH
SLP(C) No. 8601/2015
Office Report)

SLP(C) No. 25207/2015
Office Report)

Date : 26/07/2016 This petition was called on for hearing today.

For Petitioner(s)

Ms Sarita Panda, Adv.
Ms. Anindita Pujari, Adv.

For Respondent(s)

Mr Shaantanu Jain, Adv.
Mr. Sunil Kumar Jain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) NO.6548/2015

Signature Not Verified

Respondent nos. 2,3 and 4 have filed counter affidavit.

Digitally signed by
RASHI GUPTA
Date: 2016.07.27
17:01:31 IST

Reason: Registry to submit status of the other respondents in
the next office report.

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Item No.46

SLP(C) NO.8601/2015

Respondent nos. 2 to 4 have filed counter affidavit.

None appears for respondent nos. 1,5 and 6 despite due
service.

Respondent nos.7 to 12 have been deleted from the array
of parties.

Matter stands complete.

SLP(C) NO.25207/2015

Respondent nos. 2 to 4 have filed counter affidavit.

None appears for respondent nos. 6,7,9 and 12 despite
due service.

Ld. Counsel for the petitioner to take fresh steps to
effect service on respondent nos. 1,5,8,10 and 11 within
two weeks time. Notices thereafter be issued.

List again on 28.9.2016.

(PAWAN DEV KOTWAL)
Registrar